

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-761/ND/2018

In the matter of :

Sony Pictures Networks (India) Pvt. Ltd

.. PETITIONER

Vs.

Ortel Communication Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 05.8.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Pursuant to the notice issued to the Respondent Bank, Mr. B.K. Mishra, Advocate appears on behalf of the respondent Bank and represents that reply will be filed by tomorrow. Let a copy of the same be made available to Ld. Counsel for the applicant.

Post the matter for enquiry on 19.8.2019.


(K.K. VOHRA)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit